

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 231 of 2012**

**Dated : 22<sup>nd</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jindal Stainless Ltd.**

**.... Appellant (s)**

**Versus**

**Dakshin Haryana Bijli Vitran**  
**Nigam & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s):

Ms. Aanchal Mullick

Counsel for the Respondent(s):

Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R.1

**ORDER**

The learned counsel for the Respondent No.1 is filing the reply today after serving copy on the other side.

Post the matter for hearing on **01.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
**ts/ak**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**